NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 949/2024 in C.P. (IB)/885(MB)2019

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2024

NAME OF THE PARTIES:- **Rana Shipping Company**
V/s
Mr. Vinit Gangwal
IN THE MATTER OF
The Solapur Dist.Central Co.Op Bank Ltd
V/s
Govindparva Agro Products Pvt Ltd

Section: Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

I.A No. 949/2024:-Counsel Diksha Tripathi appeared for the applicant through VC and Counsel Vinit Gangwal appeared for the Liquidator. At the request of the counsel list this matter on **22.08.2024.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
HARSHADA